

15.12.1994

Hon. Mr J. Das Gupta, A.M.

Hon. Mr J. S. Dhalival, J.M.

Now for the applicant. On the
2 earlier dates he has appeared
on behalf of the applicant.
It appears that the
applicant has lost his
interest in this case. As such,
the case is dismissed on
default for non-prosecution.

For
J.M.

W
A.M.